

[Shri Bibudhendra Misra]

- (ii) Review by the Government of Kerala on the working of the above Company. [Placed in Library. See No. LT-6046/66].

ANNUAL REPORT OF THE NATIONAL SEEDS CORPORATION LIMITED, DELHI, FOR 1964-65

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): On behalf of Shri Shyam Dhar Misra, I beg to lay on the Table a copy of the Annual Report of the National Seeds Corporation Limited, Delhi for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6047/66].

12.46 hrs.

OPINIONS ON SIKH GURDWARAS BILL

Shri A. S. Salga (Janjgir): I beg to lay on the Table Paper No. II to the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of Indian Union and for inquiries into matters connected therewith which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 3rd September, 1965.

12.45½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the

Merchant Shipping (Amendment) Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 7th April, 1966."

12.47 hrs.

MERCHANT SHIPPING (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Merchant Shipping (Amendment) Bill, 1966, as passed by Rajya Sabha.

12.47½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS

SIXTEENTH REPORT

Shri Khadi!kar (Khed). I beg to present the Sixteenth Report of the Committee on Absence of Members from the sittings of the House.

Shri S. M. Banerjee (Kanpur): I want to say something about absence of Members. The report has just been presented to the House.

Mr. Speaker: It has been presented only today. When it comes up for adoption, then he might say.

12.47½ hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): As you and the House are aware, we are behind schedule in the matter of discussion and voting on Demands for Grants relating to different Ministries. You have already fixed 6:00 P. M. on Thursday, the 28th of April, 1966, for putting to vote all the outstanding Demands for Grants. I have received requests from certain sections of the House that the order already announced should be suitably modified so